

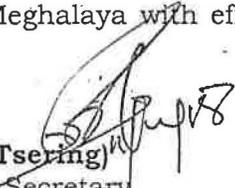
GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 11<sup>th</sup> April, 2018

**No. LJ(A)21/71/Pt/65-** In exercise of the powers conferred by Clause (1) of Article 165 of the Constitution of India, the Governor of Meghalaya is pleased to appoint Shri Amit Kumar, Advocate to be the Advocate General for Meghalaya with effect from the date of taking over charge and until further orders.

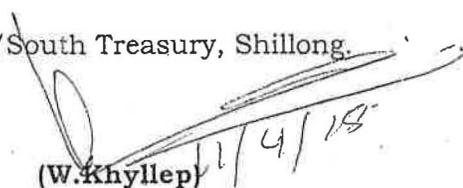
  
(Y. Tsering)  
Chief Secretary,  
Government Meghalaya  
\*\*\*\*

**Memo No. LJ(A) 21/71/Pt/65-A**

**Dated Shillong the 11<sup>th</sup> April, 2018**

Copy forwarded to:-

1. The Additional Chief Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister/Ministers, Meghalaya, Shillong.
3. The Private Secretary to Chief Secretary, Meghalaya.
4. Shri Amit Kumar, Advocate.
5. The Accountant General, (A&E) Meghalaya, Shillong. The Advocate General shall be entitled to the followings:-
  - (a) A retaining fees of Rs. 27,000/-pm
  - (b) Fees for appearing in court, Travelling allowances etc as laid down in Part 3 of OM No. LR(B) 1/89/Pt/33 dated 28.3.2000 as amended from time to time and such other admissible facilities.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. Registrar, High Court of Meghalaya, Shillong.
8. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
9. The President, High Court Bar Association, Shillong.
10. All Deputy Commissioners.
11. All District & Session Judges.
12. All Chief Judicial Magistrates.
13. All Sub-Divisional Officers (Civil)
14. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
15. The Secretary, Meghalaya State Law Commission, Shillong.
16. The Director of Printing & Stationery, Govt. of Meghalaya, for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
17. All Administrative Departments.
18. All Heads of Department.
19. Law (B) Department.
20. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
21. Guard File.

  
(W. Khyllep) 11/4/18  
Secretary to the Government of Meghalaya  
Law Department  
\*\*\*\*

OFFICE OF THE ADVOCATE GENERAL  
MEGHALAYA, SHILLONG

Date of Receipt 16/4/18  
Sl. No. 67  
D.A. VL